

[*Translation*][*English*]**Encroached Forest Area**

\*216. SHRI BHERU LAL MEENA:  
SHRI MOHAN LAL JHIKRAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a policy decision has been taken in regard to the regularisation of forest area encroached upto October 10, 1980;

(b) if so, the land in hectares that has been regularised so far, State-wise;

(c) whether the guidelines issued by the Union Government in this regard are being implemented;

(d) if not, the reasons therefor; and

(e) the remedial steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Detailed guidelines regarding regularisation of encroachments, which had taken place on forest land prior to 25-10-1980, has been issued on 18-9-1990.

(b) Approval for diversion of 1-03 lakh ha. forest land in Madhya Pradesh and 1,367 ha. forest land in Andman and Nicobar Islands for regularisation of encroachments taken place on forest land have been accorded under the Forest (Conservation) Act, 1980.

(c) Yes, Sir.

(d) and (e). Do not arise.

**Medical Colleges**

\*217. SHRI HARI KISHORE SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to ban opening of new medical colleges in the private sector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR): (a) to (c). There is no proposal to ban the opening of new medical colleges in the private sector. However, steps have been taken to check the establishment of medical colleges without adherence to the standards and infrastructural facilities as laid down by Medical Council of India. An Ordinance was promulgated on the 27th August, 1992 amending the Indian Medical Council Act, 1956 under which prior permission of the Central Government is mandatory before establishing new medical colleges. A Bill to replace the above mentioned Ordinance has already been introduced in the Rajya Sabha

**Control of Epilepsy**

\*218. SHRI K. PRADHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Council of Medical Research has conducted any survey to find out the number of Epilepsy patients in the country;